NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.01/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2016

NAME OF THE PARTIES:

K. N Pillai & Ors.

V/s.

M/s. R. Prasanth & ors.

SECTION OF THE COMPANIES ACT: 245 of the Companies Act, 2013.

S. No.	NAME	To 1. 243 of the Companies Act, 2013.	
		DESIGNATION	SIGNIATIVE
	Prachi	Adv fer	SIGNATURE
	Wazalwar	Petitioner	Prachi
	Law Focus	Adv. Gos Respondent	5=44

<u>ORDER</u>

T.C.P. NO. 1/245/NCLT/MB/MAH/2016

- Ld. Counsel for both the sides are present.
- 2. Ld. Representative of the Respondent seeking time to complete his arguments. Matter 'part-heard'. Adjourned to 3rd January, 2017, First on Board. Communicated to both the sides.

Dated 19.12.2016

sd/-

Shri M.K. Shrawat Member (Judicial)